## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## LOK SABHA UNSTARRED QUESTION NO. 2926 ANSWERED ON 6<sup>TH</sup> AUGUST, 2025

### BUDGET SANCTIONED AND ALLOCATED TO KARNATAKA

#### 2926. SHRI GOVIND MAKTHAPPA KARJOL:

Will the Minister of COMMUNICATION be pleased to state:

- (a) the details of the budget sanctioned and allocated to the State of Karnataka under various schemes of the Union Government during the last two years, head-wise;
- (b) whether the State of Karnataka has given Utilisation Certificate after expenditure under all the schemes, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government monitors the accounting of the budget given by them under various heads, if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

(a) Under Central Sector Schemes of Department, no funds are allocated to states including Karnataka.

However, the details of funds allocated/disbursed to various project implementing agencies for the state of Karnataka during 2023-24 and 2024-25 for various schemes under Digital Bharat Nidhi, DBN (erstwhile Universal Service Obligation Fund, USOF) is tabulated below:

			Rupees in crores	
Sl. No.	Name of Schemes	2023-24	2024-25	Total
1	BharatNet	152.96	177.57	330.53
2	4G Saturation Mobile Project	88.76	105.38	194.14
3	Provision of Mobile Services in 354 Uncovered villages	0.24	0.24	0.48
	Grand Total	241.96	283.19	525.15

(b) & (c) The funds disbursed from Digital Bharat Nidhi are monitored based on terms and conditions of the agreement between Digital Bharat Nidhi and Project Implementing agencies which also includes Utilization certificates.

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